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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|------------------------------------------------|------------------|-------------------------------------------------------------------|
| CP 117/16 | TP 60/17 | For compliance of balance objections in Form-5 | 433(e) / 433(f) | Dynamo Stamping Industry Vs Power Core Industries India Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------------------|------------------------|---------------------------------------------------------------------------------------|
| 1) | Venugopal.M.S. (VENUGOPAL.M.S) 9448606327 | Respondent |  |
| 2. | SUDHIR KUMAR 9880888482 | PETITIONER |  |

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner filed memo along with annexure. Registry to verify and put up. Counsel for respondent requested time for filing further objections. List it on 28/09/17.


MEMBER(J)


MEMBER(T)